

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

Ref. No. _____/CIS-TRG.(94)/THC/2023

Dated : _____

C I R C U L A R

Sub : Refresher Training Programme on CIS 3.2 & LAYERS

Reference is invited to the ibid subject and to inform that **Online Training Programme** on NC – CIS 3.2 & LAYERS is scheduled through CISCO Webex Meeting application, as per following schedule:

Date	Meeting Number	Time
05-10-2023 to 07-10-2023	184 941 3925	4:00 PM to 5:00 PM

All Judicial Officers posted within the jurisdiction of Central and West District are requested to direct the Readers / Ahlmad / Asstt. Ahlmad posted under their kind control to attend the training programme, as per schedule.

This issues with prior approval of Ld. Principal District & Sessions Judge (HQs), Delhi and Ld. Principal District & Sessions Judge (West).



(Sunil Kumar Sharma)
Additional Sessions Judge /
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi

39302-39492


Ref. No. _____/CIS-TRG.(94)/THC/2023

Dated : 03 OCT 2023

Copy forwarded to information and necessary action to :

1. All Judicial Officers posted within the jurisdiction of Central and West District to direct the Readers / Ahlmad / Asstt. Ahlmad posted under their kind control to attend the training programme, as per schedule.
2. Sh. Pawan Kumar Jain, Chairman (IT & Digitization)/Centralized Computer Committee, Tis Hazari Courts, Delhi.
3. Mr. Rajeev Kumar, JA/DSA and Mr. Sandeep Chand, JA/DSA posted in Computer Branch, Tis Hazari Courts, Delhi to impart the training as per schedule.
4. Mr. Kuldeep Kumar, JA and Mr. Kumar Gaurav, JJA, posted in Computer Branch, Tis Hazari Courts Delhi to impart the training as per schedule.
5. PS to the Id. Principal District & Sessions Judge (HQs) with request to place before Id. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
6. PS to the Id. Principal District & Sessions Judge (West) with request to place before Id. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
7. In-Charge, Care Taking Branch, Central District be requested to make necessary arrangements of tea & snacks, as per schedule.
8. Reader to the undersigned.
9. Dealing Official (Website)/LAYERS are requested to upload the same.

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(Sunil Kumar Sharma)
Additional Sessions Judge /
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi